

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

**No.K-11019/04/2021-US.II**  
**Government of India**  
**Ministry of Law and Justice**  
**(Department of Justice)**

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 27<sup>th</sup> April, 2021.

**NOTIFICATION**

In exercise of the powers conferred by Article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Rajesh Bindal, senior-most Judge of Calcutta High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from 29<sup>th</sup> April, 2021 consequent upon the retirement of Shri Justice Thottathil Bhaskaran Nair Radhakrishnan, Chief Justice, Calcutta High Court.

  
(Barun Mitra) 27/04/21

**Secretary to the Government of India**  
**Tele: 2338 3674**

To

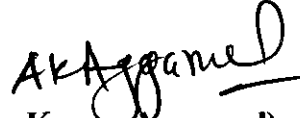
The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K. 11019/04/2021-US.II

Dated 27.04.2021

Copy to:-

- 1 Shri Justice Thottathil Bhaskaran Nair Radhakrishnan, Chief Justice, Calcutta High Court, Kolkata.
- 2 Shri Justice Rajesh Bindal, Judge, Calcutta High Court, Kolkata
- 3 The Secretary to Governor of West Bengal, Kolkata.
- 4 The Secretary to Chief Minister of West Bengal, Kolkata.
- 5 The Secretary to Chief Justice, Calcutta High Court, Kolkata.
- 6 The Chief Secretary, Government of West Bengal, Kolkata.
- 7 The Registrar General, Calcutta High Court, Kolkata
- 8 The Accountant General, West Bengal, Kolkata.
- 9 The President's Secretariat, (CA.II Section), New Delhi
- 10 PS to Principal Secretary to the Prime Minister, New Delhi.
- 11 Registrar (Conf.), O/o Chief Justice of India, 3, Janpath Road, New Delhi..
- 12 PS to ML&J/PPS to Secretary (J)/AS(Apptts.)/Director(Apptts.)/US (Apptts.) /S.O.(Appointments).
- 13 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(Arun Kumar Aggarwal)  
Section Officer (Appointments)